

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3351  
ANSWERED ON:15.04.2010  
RESERVATION OF SEATS FOR SC ST  
Patel Shri Devji

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether the Government proposes to provide reservation of seats to Scheduled Castes and Scheduled Tribes in Rajya Sabha and Legislative Council of States;and

(b) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a): No, Madam. (b): Does not arise.